

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.No.844/99

Date of Order: 03-6-99

BETWEEN:

- | | |
|------------------|-------------------|
| 1. Dhanesh | 8. Smt.Soma Laxmi |
| 2. Janardhan Rao | 9. Smt.Sujatha |
| 3. Smt.Anjamma | 10. Kum.Tulasi |
| 4. Dharpal | 11. Syed Ali |
| 5. Smt.Laxmamma | 12. Syed Ghouse |
| 6. Smt.Yellamma | 13. Syed Jahket |
| 7. Smt.Ramamani | 14. Yad Reddy |

....Applicants

AND

1. Union of India, rep. by the
Director General,
Dept.of Posts,
New Delhi-110 001.
2. The Chief Postmaster General,
Andhra Pradesh Circle,
Hyderabad-500 001.
3. The Supdt.of Post Offices,
Hyderabad South East Division,
Hyderabad.

... Respondents

Counsel for the Applicant - Mr.S.Ramakrishna Rao, Advocate

Counsel for the Respondents- Mr.B.Narasimha Sarma, Sr.CGSC

CORAM:

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER (ADMN)

...

O R D E R

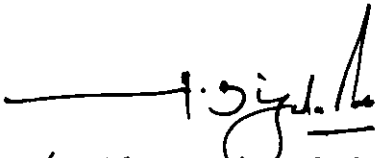
(per Hon'ble Mr.Justice D.H.Nasir, V.C.)

Heard.

It is evident on reading the facts, that the

.2.

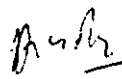
cause of action as well as the relief claimed in the present OA are the same as urged in OA.125/99 & Batch in which directions were given not to resort to recovery of any amount from the salaries of the employees as also to give effect to payment of arrears of wages w.e.f. 1.1.96 ^{on pecuniary basis} as eligible to the regular employees. This OA, therefore stands fully covered by the order in OA.125/99 & Batch passed on 29-4-99. Therefore, the present OA is also disposed of with the same directions. No costs.


(H. RAJENDRA PRASAD)
Member (Admn)


(JUSTICE D. H. NASIR)
Vice-Chairman

'SA'

Dated: 3rd June, 1999
(order dictated in open court)


u-ber

COPY TO:-

1. HDHND

2. HHRP M(A)

3. HBSM M(J)

4. D.R. (A)

5. SPARE

cc today
1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 3-6-99

ORDER / JUDGEMENT

MA / RA / CP No.

In

DA. No.

844/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.A. CLOSED.

R.A. CLOSED.

D.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS.

SRR

